

## **School Of Physical Education And Sports Development, OPJS University Vs National Council For Teacher Education & Anr.**

**Court:** Delhi High Court

**Date of Decision:** Feb. 8, 2024

**Acts Referred:** National Council for Teacher Education Act, 1993 â€” Section 14

**Hon'ble Judges:** C. Hari Shankar, J

**Bench:** Single Bench

**Advocate:** Sanjay Sharawat, Ashok Kumar, Rahul Madan

**Final Decision:** Allowed

### **Judgement**